

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. CONF./HCJ/COMMITTEE/2016/01

Date : 04.01.2016

Hon'ble the Acting Chief Justice has been pleased to nominate Hon'ble Mr. Justice G.K. Vyas and Hon'ble Mr. Justice Mohammad Rafiq to supervise and oversee the day to day maintenance of the High Court Building for Principal Seat at Jodhpur and its Bench at Jaipur, respectively.

BY ORDER

  
REGISTRAR GENERAL

No. PA/RG/COMMITTEES/2016/01

Date : 04.01.2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Acting Chief Justice.
2. P.S. to Hon'ble Mr. Justice G.K.Vyas
3. P.S. to Hon'ble Mr. Justice Mohammad Rafiq

  
REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/(Vigilance)/ (Class.)/(Rules)/(Writs)/(Exam.)/ O.S.D. (F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/Bench, Jaipur.
2. Registrar -cum- Principal Secretary to Hon'ble the Acting Chief Justice, Raj. High Court.
3. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All A.O.Js. of Administrative Sections/ A.A.Os., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. All concerned.

  
REGISTRAR GENERAL

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4/1/2016